

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

TP (IBC) No. 1/CB/2022, CP (IB) No. 16/KB/2022, IA (IB) No. 57/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Abhijeet Infrastructure Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Jishnu Chowdhury, Adv.
Mr. Ankur Singhi, Adv.
Ms. Piyali Pav, Adv.
Mr. Shaswat Kumar Rout, Adv.

For Respondent (s)

Mr. Mainak Bose, Adv.
Mr. S. Ganguly, Adv.
Mr. Tanay Agarwal, Adv.

ORDER

IA (IB) No. 57/CB/2023:

Both sides counsel present. This is an application filed to take on record the rejoinder in respect of reply affidavit and additional documents filed by the respondent. Ld. Counsel appearing for the respondent has no objection in taking the rejoinder on record. Application allowed. Rejoinder taken on file.

TP (IBC) No. 1/CB/2022:

Ld. Senior counsel/counsel present on both sides. Matter part heard. List the matter on 27.03.2023 for continuance of arguments.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)